

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.59/2016  
RT CP (CAA) NO.83/Chd/Pb/2017**

In the matter of:

Sections 391 - 394 of the Companies Act, 1956

AND

In the matter of:

A Scheme of Arrangement between:

Lakshya Forum for Competitions Pvt. Ltd. ....Applicant/Transferor Company

AND

Lakshya Educare Pvt. Limited ....Transferee Company

Present: Mr. Vaibhav Sahni, Advocate for  
Mr. Vivek Sethi, Advocate for applicant-companies.

No time left, adjourn to 17.08.2017 for arguments.

Sd/-

(Justice R.P. Nagrath)  
Member(Judicial)

July 13, 2017  
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